

Annexure – 4													
Name of the corporate debtor: Sri Lakshmi Narasimha Spinning Mills (India) Private Limited; Date of commencement of CIRP: 8th June 2026; (order Received on 19.06.2026),List of creditors as on: 10th July, 2026													
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
FCU-1	Kotak Mahindra Bank	NA	02-07-2026	54401725.64	52086274.04	Unsecured	NA	NA	18.13	NA	NA	384785.00	1930666.00
Total				5,44,01,726	5,20,86,274				18.13			384785.00	1930666.00